

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH – COURT NO.I

Excise Appeal No.70404 of 2019

(Arising out of Order-in-Appeal No.MRT/EXCUS/000/APPL-MRT/302-304/2018-19 dated 11/09/2018 passed by Commissioner (Appeals), Central Goods & Service Tax, Meerut)

M/s Sunil Kumar Director

.....Appellant

VERSUS

Commissioner of Central Excise, Meerut

.....Respondent

APPEARANCE:

Shri Rajesh Chibber, Advocate for Appellant

Shri Gyanendra Kumar Tripathi, Authorized Representative for Respondent

CORAM :

Hon'ble Mrs. ARCHANA WADHWA, MEMBER (JUDICIAL)

Hon'ble Mr. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING : 06 February, 2020

DATE OF DECISION : 06 February, 2020

The appeal is dismissed as withdrawn. For order, see order of date in Excise Appeal No.70403 of 2019.

**Sd/-
(Archana Wadhwa)
Member (Judicial)**

**Sd/-
(Anil G. Shakkarwar)
Member (Technical)**

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